GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 437 TO BE ANSWERED ON 22ND JULY, 2025

PM- KISAN SCHEME IN MAHARASHTRA

437. Shri Bhaskar Murlidhar Bhagare:

Shri Bajrang Manohar Sonwane:

Prof. Varsha Eknath Gaikwad:

Smt. Supriya Sule:

Dr. Amol Ramsing Kolhe:

Shri Sanjay Dina Patil:

Shri Nilesh Dnyandev Lanke:

Shri Mohite Patil Dhairyasheel Rajsinh:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of landholding farmer families in Maharashtra who have been registered under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme since its inception;
- (b) the total amount of funds disbursed to eligible farmers in Maharashtra under the scheme, year-wise, since inception;
- (c) whether the Government has implemented digital infrastructure and Aadhaar-seeding to ensure Direct Benefit Transfer (DBT) and eliminate middlemen in Maharashtra and if so, the details thereof;
- (d) whether there have been any delays or grievances in the receipt of PM-KISAN instalments by farmers in Maharashtra and if so, the reasons and steps taken to address them;
- (e) the district-wise data of beneficiaries in Maharashtra, including the number of verified, pending and rejected applications under the scheme;
- (f) the details of the exclusion criteria under PM-KISAN and the number of farmers excluded in Maharashtra based on these provisions; and
- (g) the future roadmap for strengthening digital monitoring and grievance redressal under PMKISAN in Maharashtra, especially for small and marginal farmers in remote areas?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, directly into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all eligible farmers across the country without involvement of any intermediaries. In the State of Maharashtra, all payments are made via the Aadhaar mode using Direct Benefit Transfer (DBT). Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.69 lakh Cr to farmers in 19 installments since inception. The instalment-wise data of the beneficiaries covered and amount released to them in the State of Maharashtra is attached at Annexure-1.

(d) to (g): The registration of farmers in the Scheme is an ongoing process. The farmers can register themselves through PM-KISAN Portal, PM-KISAN App, and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their due installments, if any.

The District-wise data of beneficiaries so benefited under 19th instalment is given at Annexure-2.

The details of exclusion criteria under the PM-Kisan Scheme are as under:-

- (1) All Institutional Land holders; and
- (2) Farmer families in which one or more of its members belong to following categories :
 - i) Former and present holders of constitutional posts
 - ii) Former and present Ministers / State Ministers and former / present Members of Lok Sabha / Rajya Sabha / State Legislative Assemblies / State Legislative Councils, former and present Mayors of Municipal Corporations, former and present Chairpersons of District Panchayats.
 - iii) All serving or retired officers and employees of Central / State Government Ministries / Offices / Departments and their field units, Central or State PSEs and Attached offices / Autonomous Institutions under Government as well as regular employees of the Local Bodies (Excluding Multi Tasking Staff / Class IV / Group D employees)
 - iv) All superannuated / retired pensioners whose monthly pension is Rs.10,000/- or more (Excluding Multi Tasking Staff / Class IV / Group D employees)
 - v) Income Tax Payee.
 - vi) Professionals like Doctors, Engineers, Lawyers, Chartered Accountants, and Architects registered with Professional bodies and carrying out profession by undertaking practices.
- (3) In case of new beneficiaries being uploaded on the PM-KISAN Portal, all land holding farmers' families who are Non-resident Indians (NRIs) in terms of the provisions of the Income Tax Act, 1961 shall be excluded from any benefit under the Scheme.

A dedicated 'Farmers Corner' has been provided on the PM-KISAN portal where a number of facilities have been provided to farmers including checking their beneficiary status and instalment payment details. There is an additional functionality i.e. Know Your Status, provided on the portal for the farmers to check their eligibility and payment status. Farmers can also visit their local Common Service Center where they can get their beneficiary status and instalment payment details checked.

PM-KISAN Scheme has a robust grievance redressal mechanism to resolve any issues including issues related related to non-receipt of funds. There is a dedicated grievance module on the PM-KISAN Portal for raising grievances by the farmers. Apart from the PM-KISAN grievance module, farmers can also register their grievances through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) Portal. These grievances are addressed by the State/District level officials in a time bound manner. Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi.

Annexure-1
Instalment-wise data of the beneficiaries covered and amount released to them
in the State of Maharashtra

| Instalment | Beneficiaries benefitted | In Rs. Crore |
|-----------------|--------------------------|--------------|
| 1st Instalment | 21,84,099 | 436.82 |
| 2nd Instalment | 45,23,526 | 1,010.08 |
| 3rd Instalment | 71,47,272 | 1,940.37 |
| 4th Instalment | 86,34,898 | 1,948.55 |
| 5th Instalment | 96,97,604 | 2,189.07 |
| 6th Instalment | 1,05,21,072 | 2,282.52 |
| 7th Instalment | 1,03,93,400 | 2,201.31 |
| 8th Instalment | 92,38,857 | 1,928.16 |
| 9th Instalment | 1,02,52,879 | 2,316.49 |
| 10th Instalment | 1,04,45,465 | 2,187.88 |
| 11th Instalment | 1,01,26,242 | 2,059.92 |
| 12th Instalment | 90,27,279 | 1,889.64 |
| 13th Instalment | 81,23,208 | 1,709.27 |
| 14th Instalment | 85,60,249 | 1,867.25 |
| 15th Instalment | 84,54,963 | 1,996.38 |
| 16th Instalment | 89,61,907 | 2,025.42 |
| 17th Instalment | 91,43,117 | 1,940.12 |
| 18th Instalment | 91,43,729 | 1,888.58 |
| 19th Instalment | 93,28,286 | 2,013.51 |

The District-wise data of beneficiaries benefitted under 19th instalment of PM-KISAN in the State of Maharashtra

| | | No. of | Amount disbursed (in |
|----|---------------------------|---------------|----------------------|
| # | District | Beneficiaries | Cr) |
| 1 | Ahilyanagar | 5,52,246 | 117.27 |
| 2 | Akola | 1,91,078 | 41.40 |
| 3 | Amravati | 2,75,585 | 58.94 |
| 4 | Beed | 3,80,699 | 83.49 |
| 5 | Bhandara | 2,20,060 | 47.98 |
| 6 | Buldhana | 3,46,264 | 75.62 |
| 7 | Chandrapur | 2,51,215 | 53.81 |
| 8 | Chhatrapati Sambhajinagar | 3,47,218 | 72.33 |
| 9 | Dharashiv | 2,37,736 | 51.62 |
| 10 | Dhule | 1,57,944 | 35.65 |
| 11 | Gadchiroli | 1,53,237 | 32.83 |
| 12 | Gondia | 2,23,558 | 47.49 |
| 13 | Hingoli | 1,77,389 | 36.87 |
| 14 | Jalgaon | 4,09,517 | 90.44 |
| 15 | Jalna | 3,01,835 | 65.33 |
| 16 | Kolhapur | 4,85,239 | 108.96 |
| 17 | Latur | 2,73,037 | 57.67 |
| 18 | Nagpur | 1,81,602 | 40.99 |
| 19 | Nanded | 3,86,292 | 80.42 |
| 20 | Nandurbar | 1,05,525 | 22.64 |
| 21 | Nashik | 4,42,606 | 94.02 |
| 22 | Palghar | 1,01,676 | 21.71 |
| 23 | Parbhani | 2,52,285 | 53.38 |
| 24 | Pune | 4,46,545 | 94.58 |
| 25 | Raigad | 1,18,110 | 26.29 |
| 26 | Ratnagiri | 1,59,266 | 36.17 |
| 27 | Sangli | 4,00,374 | 84.20 |
| 28 | Satara | 4,53,007 | 99.80 |
| 29 | Sindhudurg | 1,23,170 | 26.37 |
| 30 | Solapur | 5,05,172 | 110.22 |
| 31 | Thane | 74,051 | 16.28 |
| 32 | Wardha | 1,31,372 | 27.96 |
| 33 | Washim | 1,68,110 | 37.49 |
| 34 | Yavatmal | 2,95,266 | 63.28 |
| | Grand Total | 93,28,286 | 2,013.51 |